BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.509/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M.

Name of the Company Under Section		Prasana Marketing Pvt.Ltd.		
		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
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ORDER

Ld. Counsel for the petitioner is present.

Heard. Admit.

Let notice be issued to the Registrar of Companies for filing reply within 30 days from today with a copy in advance to the petitioner.

List on 16/11/2017.

(Jinan K.R.)

Sd/-

Member (J)

(Vijai Pratap Singh)

Member (J)